

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-418(ND)18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.05.2018**

**NAME OF THE COMPANY: M/s. Alloys & Metals (INDIA) V/s. M/s.
Hindustan Paper Corporation Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present for the petitioner: Mr. Abhishek Anand, Advocate

ORDER

Despite all opportunities. No Reply has been filed by respondent Corporate Debtor, neither is anyone present on their behalf. They are therefore proceeded ex parte. To come up for consideration along with IB 273 of 2018, which is against the same Corporate Debtor. Connected matters be tagged together.

For orders/clarification L


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)